

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

50(ND)14

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
09.07.2019**

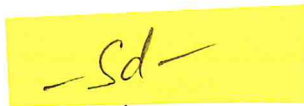
**NAME OF THE COMPANY: M/s. Ashok Kumar Gupta & Ors. V/s. M/s.  
Meta Plast Engineering Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

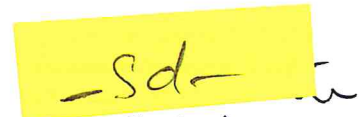
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	<b>For the Petitioner:</b>	Mr. Rajiv Bahl, Advocate		
	<b>For the Respondent:</b>	None		

**ORDER**

The matter was listed for final disposal. Ld. Counsel for the petitioner submits that the Ld. Opp. Counsel has informed him about his personal difficulty today and has prayed for an adjournment. In view of the same, renotify this case for final arguments on 19<sup>th</sup> November, 2019.



**(V. K. Subburaj)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**